## NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI



C.P No. 1157/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.07.2017

NAME OF THE PARTIES:

Rubicon Formulations Pvt.Ltd.

V/s.

MCPL Private Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.

NAME

DESIGNATION

SIGNATURE

## <u>ORDER</u>

## CP NO. 1157/I&BP/NCLT/MB/MAH/2017

Though the Petitioner has intimated next date of hearing by email, for there being a direction to serve notice upon the Corporate Debtor by post, the Petitioner is hereby directed to intimate next date of hearing by post to the Corporate Debtor and file proof of service.

List this matter for hearing on 28.7.2017.

Sd/-**V. NALLASENAPATHY** Member (Technical) Sd/-B.S.V. PRAKASH KUMAR Member (Judicial)